

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO.1588
TO BE ANSWERED ON: 19.12.2018

CYBER CRIME CASES REGISTERED

**1588. SHRI PARBHUBHAI NAGARBHAI VASAVA: SHRI ANIL SHIROLE:
SHRI GEORGE BAKER: SHRI DEVUSINH CHAUHAN:**

Will the Minister of Electronics & Information Technology be pleased to state:-

- (a) the details of the number of cases of Cyber Crimes registered during the last three years and the current year across the country, State/UT-wise;
- (b) whether these numbers are increasing every year and if so, the details thereof and the reasons therefor and the action taken/being taken by the Government in this regard;
- (c) whether the Government is planning to strengthen the powers of Telecom Regulator and Telecom Commission in this regard and if so, the details thereof and the time by which it is likely to be done;
- (d) whether there are large number of fake accounts on various e-mail and social networking sites which are being used for committing cyber fraud/crime and if so, the details thereof along with the action taken by the Government against the concerned websites and individuals; and
- (e) the action formulated by the Government to safeguard the interest of the users of Digital India against leakage of sensitive data through cyber attacks?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI S.S. AHLUWALIA)

(a) and (b): As per the data maintained by National Crime Records Bureau (NCRB), a total of 9622, 11592 and 12,317 cyber crime cases were registered during the years 2014, 2015 and 2016 respectively. This includes cases registered under the Information Technology (IT) Act, 2000 and related sections of Indian Penal Code and Special & Local Laws involving computer as medium/target. NCRB is yet to publish cyber crime data for the year 2017. Statewise cybercrime details are at Annexure.

(c): There is no such proposal with the Ministry at present.

(d) and (e): Cyber space is a complex environment of people, software, hardware and services on the Internet. With a borderless cyberspace coupled with the possibility of instant communication and anonymity, the potential for committing cyber crime through the use of social media is higher than ever. Instances of using the social networking websites by terror groups has come to the notice of the Government from time to time. With the proliferation of Information Technology and related services there is a rise in instances of cyber crimes in the country like elsewhere in the world. The Police and Public Order are State subjects under the Constitution and as such the State Governments and Union Territory Administrations are primarily responsible for prevention, detection, registration and investigation of crimes including cyber frauds/crime and for prosecuting the criminals through Law Enforcement machinery within their jurisdictions. The Social Networking Sites are also providing for reporting of such duplicate accounts on their sites.

Further, National Crime Record Bureau (NCRB) collects and maintains statistical data of police recorded cognizable crimes from 36 States /Union Territories. As per the data maintained by NCRB, A total of 428 cases, 1,083 cases & 1,597 cases were registered under Punishment for cheating by personation by using computer resource [section 66D of Information Technology (IT) Act, 2000] during 2014, 2015 & 2016 respectively, showing a mixed trend. Data for the year 2017 is under compilation.

Annexure-I																			
State/UT-wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases Convicted (CON),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under Total Cyber Crimes during 2014-2016																			
Sl	State/UT	2014						2015						2016					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	282	90	9	236	116	10	536	139	19	522	197	23	616	144	15	307	177	18
2	Arunachal Pradesh	18	0	0	2	0	0	6	5	0	4	4	0	4	1	0	1	1	0
3	Assam	379	22	1	351	22	1	483	84	11	457	83	11	696	114	3	699	117	3
4	Bihar	114	15	1	111	17	1	242	59	1	1567	116	1	309	105	1	285	110	1
5	Chhattisgarh	123	58	0	105	83	0	103	93	19	99	115	29	90	77	18	105	96	19
6	Goa	62	5	1	14	9	2	17	5	0	5	3	0	31	9	0	18	14	0
7	Gujarat	227	71	0	174	109	0	242	119	0	272	310	0	362	146	0	298	231	0
8	Haryana	151	62	3	121	101	4	224	87	2	205	189	2	401	98	12	148	113	14
9	Himachal Pradesh	38	14	0	16	36	0	50	26	1	38	28	1	31	8	0	15	9	0
10	Jammu & Kashmir	37	3	0	4	3	0	34	7	0	12	9	0	28	11	0	21	18	0
11	Jharkhand	93	24	0	57	29	0	180	37	3	172	41	5	259	103	22	288	121	22
12	Karnataka	1020	118	2	372	177	2	1447	186	3	293	264	3	1101	199	7	318	271	7
13	Kerala	450	168	12	283	209	13	290	219	8	191	267	8	283	160	3	227	176	3
14	Madhya Pradesh	289	237	6	386	386	15	231	143	4	230	221	5	258	144	12	261	242	14
15	Maharashtra	1879	445	3	942	641	3	2195	438	2	825	720	4	2380	502	6	1009	768	12
16	Manipur	13	1	0	3	1	0	6	0	0	0	0	0	11	6	0	10	6	0
17	Meghalaya	60	11	0	12	12	0	56	17	1	20	18	2	39	6	0	1	6	0
18	Mizoram	22	4	0	4	4	0	8	11	8	18	11	10	1	2	2	2	2	2
19	Nagaland	0	1	0	0	1	0	0	0	0	0	0	0	2	0	0	1	0	0
20	Odisha	124	17	0	17	17	0	386	65	0	110	90	0	317	135	4	150	151	7
21	Punjab	226	62	7	159	73	7	149	64	17	136	95	24	102	67	15	137	102	21
22	Rajasthan	697	161	7	248	248	8	949	185	10	295	280	11	941	117	6	226	189	10
23	Sikkim	4	0	0	2	0	0	1	1	0	1	1	0	1	0	0	1	0	0
24	Tamil Nadu	172	23	3	120	28	5	142	77	6	125	88	8	144	53	2	96	77	2
25	Telangana	703	61	1	429	80	1	687	105	15	430	136	25	593	182	0	451	211	0
26	Tripura	5	0	0	1	0	0	13	0	0	8	0	0	8	4	0	8	4	0
27	Uttar Pradesh	1737	267	7	1223	383	8	2208	789	89	1699	1375	112	2639	1094	58	2374	1439	80
28	Uttarakhand	42	21	0	39	37	0	48	15	5	23	16	7	62	25	14	40	37	18
29	West Bengal	355	79	2	212	90	2	398	154	0	287	170	0	478	133	0	416	154	0
	TOTAL STATE(S)	9322	2040	65	5643	2912	82	11331	3130	224	8044	4847	291	12187	3645	200	7913	4842	253
30	A & N Islands	13	2	0	5	3	0	6	4	0	2	4	0	3	1	0	1	1	0
31	Chandigarh	55	24	6	45	24	8	77	17	4	22	20	4	26	23	1	26	23	1
32	D&N Haveli	3	0	0	1	0	0	0	1	0	0	1	0	1	3	0	3	3	0
33	Daman & Diu	1	1	0	2	2	0	1	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	226	49	5	56	57	5	177	53	3	53	55	3	98	35	0	47	40	0
35	Lakshadweep	1	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
36	Puducherry	1	0	0	0	0	0	0	1	3	0	1	4	2	4	0	0	4	0
	TOTAL UT(S)	300	76	11	109	86	13	261	76	10	77	81	11	130	67	1	77	71	1
	TOTAL (ALL INDIA)	9622	2116	76	5752	2998	95	11592	3206	234	8121	4928	302	12317	3712	201	7990	4913	254

Source: Crime in India